NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Aurangabad Bench** that the High Court of Bombay has published a Notice on official website on 09/10/2023 titled as "General help for VC" and "Notice - Hybrid V.C. Hearing Facility".

It is also informed that the weblinks for Principal Seat and its Benches are published on official website of High Court of Bombay under the title "Virtual Hearing".

All the concerned are informed to get access of the weblinks "Virtual Hearing" instead of the links provided by the Aurangabad Bench vide Notices dated 07/10/2023 and 09/10/2023.

All are further informed to follow the Special Operating Procedure (SOP) and the instructions and be in a proper attire while attending the virtual hearing.

By Order

HIGH COURT OF BOMBAY
BENCH AT AURANGABAD

Sd/-
Registrar (Judicial)

Date : 11/10/2023